

Government of Jammu & Kashmir
Social Welfare Department
Civil Secretariat, J&K, Jammu

NOTIFICATION

Jammu, the 15th January, 2020.

S.O 24 .- In exercise of the powers conferred by proviso to Article 309 of Constitution of India, the Lieutenant Governor of Union Territory of Jammu and Kashmir hereby directs that rule 11 of the Jammu and Kashmir Social Welfare (Gazetted) Services Recruitment Rules, 2007 shall be substituted by the following; namely:-

“11. Selection Grade:-There shall be a selection grade of Rs.15, 600-39,100 with Grade Pay of Rs. 5600(pre-revised) and fifty percent (50%) of the posts mentioned in Schedule-I shall be placed in the said grade on completion of 05 years in the scale of Rs. 9300-34800 with Grade Pay of Rs. 4800(pre-revised) on the basis of the recommendations of the Departmental Selection Committee to be appointed by the Government.”

By order of the Lieutenant Governor.

Sd/-

(Hirdesh Kumar Singh), IAS

Commissioner/Secretary to the Government

No.:-SW/Gazetted/R. Rules/96

Dated:- 15.01.2020

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. All Financial Commissioners.
3. Principal Secretary to Hon'ble, Lieutenant Governor, J&K.
4. All Principal Secretary to the Government.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. All Commissioner/Secretaries to the Government.
7. All Deputy Commissioners.
8. Secretary, Department of Law, Justice & Parliamentary Affairs.
9. Secretary, Public Service Commission, J&K, Jammu.
10. Director General, Social Welfare, Jammu/Kashmir.
11. Mission Director, ICDS, J&K, Jammu.
12. General Manager, Government Press, Jammu for publication in the Government Gazette.
13. I/c website, Social Welfare Department.
14. Government Order file/Stock file.

(Agya Anand)

Under Secretary to the Government
Social Welfare Department